

(17)



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/57/2015  
NAME OF THE TRANSFEROR : DR.C. KRISHNA PRASAD  
NAME OF THE TRANSFERRE : AMARAVATHI EYE CARE HOSPITAL PVT LTD &2  
UNDER SECTION : 241/242

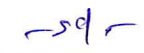
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PHILIP MARREW	Counsel for the Petitioner	
2.	JOSEPH KODIANATHAN Sr Adv AR. RAMANATHAN	Counsel for Respondents	

**ORDER**

Counsels for both the parties are present. Heard in relation to the interim prayer that has been sought by the Petitioner. In the light of the submission made by the Counsel for the Petitioner and the document placed on record, the interim prayer is declined. However, R1 is directed to give proper notice to the Petitioner in relation to any Board meeting, EOGM and AGM to be conducted in future by providing all the necessary documents as prescribed, by the Registered Post/e-mail address, if any, provided. Counsel for the Respondent is directed to file counter in the main petition. Put up on 05.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)